

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10355/2018

P. MOHANRAJ & ORS.

Appellant(s)

VERSUS

M/S. SHAH BROTHERS ISPAT PVT. LTD.

Respondent(s)

(ONLY SLP (CRL) NO. 9927-28/2019 IS TO BE LISTED BEFORE HON'BLE JUDGE IN CHAMBER.)

WITH

SLP(Cr1) No. 9927-9928/2019 (II-C)

IA No. 179425/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 179424/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 297/2020 (X)

(FOR ADMISSION and IA No.100050/2020-STAY APPLICATION and IA No.100051/2020-EXEMPTION FROM FILING O.T.)

Date : 27-11-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Appellant(s) Mrs. Malavika Jayanth, AOR

Mr. Dhiraj, Adv.
M/S. Vachher And Agrud, AOR

For Respondent(s)

Ms. Pritha Srikumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioners seeks and is granted two weeks' time to take steps.

List the matter after two weeks.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)

